

difficulty due to swampy/water logged site conditions. The Government had sanctioned one km. pilot project with improved specifications for sustainable solution in the balance stretch. On the basis of pilot project, work for balance stretch has been sanctioned and work is likely to be completed in three working seasons.

Status of Indian enclave dwellers in Bangladesh

2700. SHRI RITABRATA BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Border Management Department of the Ministry had asked the West Bengal Government and the District Magistrate of Cooch Behar district to submit a report regarding the settlement and status of the Indian enclave dwellers in Bangladesh who shifted to the Indian mainland after the treaty concerning enclaves between India and Bangladesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJUJU): (a) No Sir.

(b) Question does not arise.

People-to-Police ratio in UTs

2701. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the People-to-Police ratio in the seven Union Territories (UTs);

(b) whether there has been a request from any of the UTs for an increase in the number of police personnel;

(c) if so, the details thereof;

(d) whether such request has been accepted by the Central Government; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAMAHIR): (a) The People-to-Police ratio in the seven Union Territories (UTs) is given below:

Delhi Police	219 : 1
Andaman and Nicobar Islands	84 : 1
Lakshadweep	184 : 1
Chandigarh	157 : 1
Puducherry	346 : 1
Daman and Diu	552 : 1
Dadra and Nagar Haveli	968 : 1

(b) and (c) Ministry has received proposals for sanction of additional manpower from all the UTs except from Puducherry. Sanction of manpower is a continuous process and requests for additional manpower as and when received are examined keeping in view various factors/norms and availability of resources.

(d) and (e) Sanction was issued to the creation of 114 posts to run coastal police stations in Daman and Diu *vide* letter dated 9.11.2015. The Ministry *vide* letter dated 04.01.2016 has also conveyed approval for creation of 4227 posts in Delhi Police.

Arms licences to people living on Indo-Pak border

2702. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is considering any proposal to provide arms licences to the people living on extreme Indo-Pak border in Punjab to meet any eventuality from Pakistan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) No Sir, no such proposal is under consideration in the Government.

Reconstitution of NDMA

2703. SHRI ANUBHAV MOHANTY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the National Disaster Management Authority (NDMA) has been reconstituted, if so, the details thereof;